



THE HIGH COURT OF KERALA

82431

Kochi : 682 031

Dated : 24.09.2018

**PROCEEDINGS**

High Court Establishment - reappointment to the category of Assistant Section Officer - orders issued

- Read : 1. High Court Proceedings of even number dated 01.08.2018  
2. High Court proceedings No. A5 – 91535/2017(2) dated 02.08.2018

**Order No.A2 - 428/2017(1)**

Sri. Rahul N. S., Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400, who had been reverted as such as per the High Court proceedings read (1) above, is reappointed as Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 retrospectively with effect from 02.08.2018 F. N. vice Sri. Prasanth Kumar P. V., Assistant Section Officer, High Court promoted as Section Officer/ Court Officer, High Court as per the High Court proceedings read (2) above.

(By Order)

  
Sureshkumar D.  
Assistant Registrar

To

- The person concerned.  
The Deputy Registrar concerned.  
The Public Relations Officer, High Court.  
The Assistant Registrar concerned & Chief Librarian, High Court.  
The Section Head, B Section, High Court.  
The Finance Wing, High Court.  
The 'G' (Accounts - II & III) sections, High Court.  
The IT Section, High Court (for uploading in website)  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The Administrative Records Section, High Court.  
The file.